NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 101/NCLT/AHM/2017 In CA (CAA) No.67/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Babita Synthetics Pvt. Ltd.

Kusum Synthetics Pvt. Ltd. Sushma Synthetics Pvt. Ltd.

Geeta Fibres Pvt. Ltd. Tulip Industries Pvt. Ltd. Kansal Tex-Feb Pvt. Ltd. Kansal Poly-Feb Pvt. Ltd. Anita Synthetics Pvt. Ltd.

Ayush Aexlene Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. PAVANS GODIAWALA ADVOCATE PETITIONERS Muelieurely

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioners. None present for statutory authorities.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.